## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/174/2017

NAME OF THE PETITIONER(S) : SPEED MAIL DISTRIBUTION PVT LTD

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. B. Sarath babu Representation courses For Roc, B. gathan

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for RoC present. He has already filed the objection. Matter is adjourned for the presence of the Applicant failing which appropriate order will be passed. Put up on 22.12.2017 at 10.30 A.M.

> -Col-MEMBER (JUDICIAL)

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